

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14

T.C.P No. 873/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: Honest Security Services
V/s.
Housing Development and Infrastructure Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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~~13/08/2017~~


14 Adv. Rishi Jha i/b Mackand



Gandhi & Co.

For Respondents.

Adv. R. P. Pandey for Applicant



ORDER

TCP No. 873/ I&BP/NCLT/MB/MAH/2017

None Present from the Petitioner side, whereas the Corporate Debtor side Counsel is present, saying that about 10 matters are pending between the Petitioner Group and the Corporate Debtor Group, since the remaining matters are posted for hearing on 5.9.2017, if at all, this matter is also posted to the same date, the Debtor will be in a position to negotiate with the Petitioner side to resolve this issue.

Accordingly, list this matter for hearing on 5.9.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)